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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 14517/2024**

**SMITA KUMARI RAJGARHIA** .....Petitioner

Through: Ms. Smita Kumari Rajgarhia, Mr.  
Vakul Sharad, Advs.

versus

**GOVT. OF NCT OF DELHI** .....Respondent

Through: Mr. Sameer Vashisht (Standing  
Counsel) along with Mr. Swapan  
Singhal, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE SACHIN DATTA**

**ORDER**

% **01.09.2025**

1. During the course of hearing, a status report has been handed over by Mr. Sameer Vashisht, learned counsel for the Public Works Department (PWD) which reads as under:-

*"Sh. Sameer Vashist  
Standing Council (Civil)  
GNCTD, New Delhi*

***Sub:- Present status and update on Renovation work of toilets at Lawyers Block and Court Common toilets in the District Court Complex- Saket & Dwarka.***

***Ref:- Hon'ble Delhi High Court Order dated 24.07.2025.***

*Sir,*

*Please find enclosed herewith the Present status and update on Renovation work of toilets at Lawyers Block and Court common toilets in the District Court Complexes-Saket & Dwarka (as Annexure-A) for your kind information please.*

*Encl: As above.*

S.No	Court Complex	Present Status	Remarks
1	District Court Complex (South)	(i) Lawyers Block Toilet:- a) Renovation work of toilets were taken up in January, 2025 and are in progress.	As the footfall in the Court premises is significantly high, the renovation work is being undertaken in a phased



	<p>Saket, New Delhi</p>	<p>b) So far 18 Nos. toilets out of 90 Nos. are completed and made functional for use.</p> <p>c) Renovation work in another 18 Nos. common toilets and 09 Nos. all gender toilets are in progress and likely to be completed by 15<sup>th</sup> Sept, 2025.</p> <p>d) Upon completion of above mentioned renovation work will be taken up.</p> <p>e) At present, over all progress of toilet renovation is approx. 47% and total 90 Nos. toilets is likely to be completed by March 2026.</p> <p>f) Initially, the renovation work was partially hindered/ held up due to restrictions imposed by CAQM and also due to election process of Saket Bar Association w.e.f. 01.05.2025 to 20.05.2025.</p> <p>(ii) Main Court Complex toilet Block:-</p> <p>a) The work of renovation was awarded in December, 2024 but the site was made available by court authorities on 03.03.2025 and sample toilet was approved by court authorities on 13.06.2025.</p> <p>b) So far 03 Nos. washroom at 6<sup>th</sup> Floor has been renovated and made functional.</p> <p>c) Renovation work in 2 Nos. common toilets out of 48 Nos. are in progress.</p> <p>d) Renovation work in 04 Nos. toilets of Utility Block are also in progress.</p> <p>e) Overall physical progress of renovation work is approx. 20% and renovation work of total 48 Nos. is likely to be</p>	<p>manner to ensure that a sufficient number of toilets remain operational and available for visitors at all times. This phases approach helps maintain uninterrupted public convenience during the renovation process.</p> <p>In addition to the renovation work, the remaining toilets are being regularly maintained to ensure hygiene and cleanliness. Necessary sanitation measures and routine checks are carried out to prevent any inconvenience to court visitors.</p> <p><b>Note:- Photographs of renovated toilets are being collected and designated photographs shall be forwarded shortly.</b></p>
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		<i>completed by 31<sup>st</sup> March, 2026.</i>	
2.	<i>District Court Complex (South-West), Dwarka, New Delhi</i>	<p><i>(i) Court Building (A&amp;B Wing) – Public Toilet:-</i></p> <p><i>a) The renovation work of total 10 Nos. toilets were taken up for renovation in phases in March, 2024.</i></p> <p><i>b) Before renovation work, retro-fitting work for strengthening the existing structure of the toilets by specialized agency were taken up and completed. After strengthening, the work of renovation in phases were started and so far 09 Nos. toilets out of 10 Nos. toilets were made functional.</i></p> <p><i>c) Renovation work of remaining 01 No toilet is in progress which will be completed by the end of Sept, 2025.</i></p> <p><i>(ii) Lawyers Block Toilets (Gents &amp; Ladies):-</i></p> <p><i>a) Renovation work of lawyers block toilets (Gents &amp; Ladies) were taken up in phases in July, 2024.</i></p> <p><i>b) The retro-filling work for strengthening the existing structure were taken up and completed in phases before starting the renovation work of toilets.</i></p> <p><i>c) So far, 11 Nos. toilets out of 16 Nos. toilets have been renovated and made functional.</i></p> <p><i>d) 03 Nos. of toilets are being renovated presently and remaining 02 Nos. shall be renovated after completion of renovation of these 03 Nos. toilets.</i></p>	<p><i>As the footfall in the Court premises is significantly high, the renovation work is being undertaken in a phased manner to ensure that a sufficient number of toilets remain operational and available for visitors at all times. This phases approach helps maintain uninterrupted public convenience during the renovation process. In addition to the renovation work, the remaining toilets are being regularly maintained to ensure hygiene and cleanliness. Necessary sanitation measures and routine checks are carried out to prevent any inconvenience to court visitors.</i></p> <p><b><i>Note:- Photographs of renovated toilets are being collected and designated photographs shall be forwarded shortly</i></b></p>



		<p>e) <i>The overall renovation work of total 16 Nos. toilets is likely to be completed by October, 2025.</i></p> <p><b>(iii) Court Building (Admin and C&amp;D Wing)-Toilet (Gents &amp; Ladies):-</b></p> <p>a) <i>The work contract for renovation of total 36 Nos. toilets has just been awarded and renovation work in phases is likely to be started in 1<sup>st</sup> week of Sept, 2025.</i></p> <p>b) <i>Before taking up renovation work in phases the retrofitting for strengthening of existing structure is required to be completed.</i></p> <p>c) <i>The overall renovation work of 36 Nos. toilets may likely to be completed by March, 2026.</i></p>	
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2. It is assured by the concerned Executive Engineer (PWD), Mr. V.K. Singh, who has joined the proceedings virtually that the aforesaid work for renovation/ construction of toilet blocks is being expedited, and all attempts are being made to complete the work as early as possible. He submits that the work in respect of toilet blocks in Court Building (A and B wings) at the District Court, Dwarka shall be completed by 30.09.2025.

3. He further submits that the work of toilet in the District Court Complex, Saket is also being expedited and is expected to be completed by 31.03.2026.

4. The PWD is also directed to ensure upkeep and maintenance of the existing toilets in the aforesaid court complexes.

5. Let an updated status report be filed within a period of eight weeks



from today. Let a status report be also filed as regards the work relating to renovation/ construction of toilets in the other court complexes as well. Let the same also be filed within a period of eight weeks from today. The concerned Bar Association is also directed to file a status report in terms of paragraph no. 5 of the order dated 10.02.2025, within a period of eight weeks from today.

6. List on 11.12.2025.

**SACHIN DATTA, J**

**SEPTEMBER 1, 2025/uk**